

From:

The District & Sessions Judge,
Delhi.

To:

The Registrar General,
Delhi High Court,
New Delhi.

No. F.5(5) Spl.MM/2011/_____

Dated, Delhi the _____

Sub: Appointment of Special Metropolitan Magistrates/Special Municipal
Magistrates (Littering)

Sir,

In continuation to this office letter No. F.5(5)Spl.MM/2011/2086 dated 21.09.2011, on the subject cited above, I am to inform you that Sh. Jagdish Lal, Special Metropolitan Magistrate has appeared before me and he has been administered the requisite Oath of allegiance to the constitution of India.

His Oath of allegiance to the constitution of India, alongwith Joining report is enclosed herewith.

Yours faithfully,


(PRATIBHA RANI)

District & Sessions Judge

Delhi.


Encl. As above

No.F.5(5)Spl.MM/2011/ 58187

Dated, Delhi the 22 SEP 2011

Copy forwarded for information and necessary action to:-

1. The Officers In-charge, General Branch, Pool Car, Library, Computer Branch and Web Site Committee(Hindi/English) .
2. The Director, Delhi Judicial Academy, Karkardooma Court, Delhi.
3. The Accounts officer concerned (through Ld. DDO), Accounts Branch,Tis Hazari Court, Delhi .
4. The Commissioner, MCD, Town Hall, Delhi.
5. The Chairperson, NDMC, Palika Kendra, New Delhi.


District & Sessions Judge
Delhi. *Pratibha Rani*
B.C-1334